

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION NO.170/00016/2018
IN
O. A. NO.170/000268/2012

DATED THIS THE 12TH DAY OF NOVEMBER, 2018

**HON'BLE DR.K.B.SURESH ... MEMBER(J)
HON'BLE SHRI DINESH SHARMA ... MEMBER(A)**

T. Lokesh,
S/o M. Thandava Murthy,
Aged about 48 years,
Ex. Senior Scientific Officer-I,
O/o. The Director General of Quality Assurance,
DQA (R&S) Wing, Ministry of Defence,
Nirman Bhawan PO, New Delhi – 110 011.
Resident of No. 7, 'Kalpana', L. No. 10th Street,
Seppings Road Cross,
Bangalore – 560 001. ... Petitioner

(By Advocate Shri B. S. Venkatesh Kumar)

Vs.

1. Brig. Kumar,
The Director General of Quality Assurance,
DQA (R&S) Wing
Ministry of Defence,
Nirman Bhawan PO
New Delhi – 110 011.

2. Sri KSN Murthy,
The Director,DQA (R & S),
DGQA Complex,
Manovikas Nagar Post,
Secunderabad – 500 009.

3. Sri R.K. Malhothra,
The Controller,
Ministry of Defence,
Director General of Quality Assurance,
Controllerate of Quality Assurance (Heavy Vehicles),
Avadi, Chennai – 600 054.

4. Dr Ajay Kumar,
 The Secretary,
 Ministry of Defence,
 Department of Defence Production & Supplies,
 Nirman Bhawan,
 South Block,
 New Delhi – 110 011.Respondents

(By Shri S. Sugumarar, ACGSC)

O R D E R (ORAL)

HON'BLE DR.K.B.SURESHMEMBER(J)

Learned counsel for the respondents produces a letter No. 96467/Resign/DGQA/Adm-6A/51M dated 09.11.2018, we quote from it:

Government of India, Ministry of Defence
 Deptt. Of Defence Production,
 Dte General of Quality Assured,
 Room No 69, 'H' Block,
 New Delhi-110 011.

No. 96467/Resign/DGQA/Adm-6A/51M 09.11.2018.

The Controller
 CQA®, JC Nagar Post,
 Bengaluru-560 006.

**CONTEMPT PETITION NO 170/16/2018 FILED BY
 SHRI T. LOKESH Vs. UOI IN HON'BLE CAT BANGALORE**

1. Reference your Fax/letters No. CQAR/CP/170/16/20-18 dated 30 Oct 2018 and No. CQAR/CP/170/16/2018 dated 07 Nov 2018 on the above referred subject.
2. The Competent Administrative Authority i.e., Secretary (Department of Defence Production) has given his approval to implement directives of Hon'ble CAT Bangalore and High Court of Karnataka i.e. to treat the resignation of Shri T. Lokesh as 'Technical Resignation' and accordingly to grant pensionary benefits to Shri T. Lokesh (Ex-SSO-I).

3. You are requested to take further necessary action regarding implementation of Court Orders and also to apprise the Hon'ble CAT Bangalore with respect to OA.No.268/2012 dated 08 Jan 2016 and the Hon'ble High Court of Karnataka in WP NO.33769/2016 accordingly.

(CR Dohling)
Asst Dir/ Adm-6A
For DGQA

Copy to:
DQA(R&S) - For information
Secreunderabad-500009

DQA (L)

DQA(R&S) Wing - For information wrt your note No.78879/Gen/Tech/DQA
'G'Block, New Delhi (R&S) Wing dated 05 Nov 2018.

2. Therefore, since it is being implemented, there is no need to keep the CP pending. The Contempt Petition is dismissed. Notice discharged but with liberty. No costs.

(DINESH SHARMA)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Petitioner in CP No.16/2018

1. Annexure CP1 : Copy of the order dated 08.01.2016.

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